194	Written Answers to	[RAJYA SABHA]		Unstarred Questions	
1	2	3	4	5	
33.	Delhi	109	22961	744	
34.	Lakshadweep	3	120	533	
35.	Puducherry	50	2103	571	
	India:	35416	1376013	879	

HIV infections through blood transfusion

875. DR. T.N. SEEMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether cases of transmission of HIV and other infections through transfusion of infected blood have been reported in the country;
- (b) if so, the details thereof during the last three years and the current year along with the action taken against the wrongdoers, State/UT-wise;
- (c) the details of death cases due to faulty blood transfusions reported across the country during the last two years and the current year; and
- (d) the measures taken or proposed by Government to ensure safe blood donation and also the quality and safety of blood in the blood banks in the country and enforcing essential regulations in the blood bank sector?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A.H. KHAN CHOUDHARY): (a) Yes.

- (b) Details are given in Statement-I and II (See below).
- (c) As per reports received from States, there are no reported deaths due to transfusion of faulty blood in the country.
- (d) The existing provisions of Drugs & Cosmetics Act, provide that each unit of blood and blood products is mandatorily tested for HIV, Hepatitis B, Hepatitis C, Syphilis and Malaria and only blood units free from these infections are used for transfusion purposes. Before blood donation, every donor is physically examined and a Donor Deferral Form is filled to ensure that only safe donors donate blood in licensed blood banks in the country.

Core committees for blood transfusion services exist in the States to supervise the blood banks on regular basis.

Comprehensive standards to ensure better quality control on collection, storage, testing and distribution of blood and its component has been formulated and disseminated. Regular trainings are conducted by States for the blood bank staff to improve observance of quality assurance standard in blood banks, including quality assurance for HIV testing.

Statement-I

Extract from reported incidents of transmission of infection through blood transfusion

- 1. **Jodhpur Case:** In 2010, it was reported in media that 56 children suffering from Thalasemia receiving transfusion in Umaid Medical College, Jodhpur were found positive for Hepatitis 'B' & 'C' A Committee of Experts was constituted to investigate the matter and the report did not substantiate the media report.
- 2. Junagarh Case: In 2011, it was reported in media that 28 Thalasemic children receiving treatment and blood transfusion at Junagarh Civil Hospital were found to be HIV positive. Investigation team did not substantiate the same. The matter is sub-judice.
- Andhra Pradesh Case: In 2011. District Medical & Health Officer has conducted an enquiry on the allegation of patient who got transfused HIV infected blood which was issued by IRCS blood bank, Nellore. The Blood Bank was closed for a period of two months and the persons responsible were terminated from their duties.
- Kerala Case: In 2012, it was reported in media that a thalassemic child 4. receiving transfusions at Calicut Medical College and District Hospital Mananthavady was found to be HIV positive. Additional Director of Health Services, Vigilance conducted a spot enquiry and a detailed enquiry was done by a medical team headed by HOD, Deptt. of Pathology, Medical College, Alappuzha. On basis of the recommendations of the enquiry committee, Kerala Govt has given directions to make all donations voluntary, Improve quality of counseling and training to staff of counseling and bring down the use of whole blood less than 20%.

5. Assam Case: In 2013, one case of HIV positivity has been reported in Mangaldoi Civil Hospital for which an enquiry committee was constituted under Additional Deputy Commissioner (H) Darrang. The committee has recommended disciplinary action against laboratory technicians and incharge blood bank for negligence who have been placed under suspension.

Statement-II

Information on self-reported transmission of HIV through infected blood transfusion from clients attending Integrated Counseling and Testing

Services

State/UTs	2009-10	2010-11	2011-12	2012-13	
				(upto Feb., 13)	
1	2	3	4	5	
Andaman and Nicobar Islands	0	1	1	0	
Andhra Pradesh	196	223	91	61	
Arunachal Pradesh	0	0	1	1	
Assam	15	16	22	13	
Bihar	105	86	107	68	
Chandigarh	29	21	21	8	
Chhattisgarh	62	60	104	29	
Dadra and Nagar Haveli	0	0	0	0	
Daman and Diu	1	3	2	1	
Delhi	143	164	169	147	
Goa	2	3	0	0	
Gujarat	563	527	480	229	
Haryana	160	107	95	63	

Written Answers to	[13 AUG, 2013]		Unstarred Questions 197	
1	2	3	4	5
Himachal Pradesh	7	4	8	1
Jammu and Kashmir	9	12	8	9
Jharkhand	18	16	9	4
Karnataka	287	183	133	77
Kerala	24	39	26	32
Madhya Pradesh	63	44	56	32
Maharashtra	338	182	283	208
Manipur	33	17	20	16
Meghalaya	3	1	1	1
Mizoram	9	0	0	9
Nagaland	8	4	2	0
Odisha	25	48	55	62
Puducherry	0	1	0	0
Punjab	102	81	118	76
Rajasthan	63	87	73	38
Sikkim	0	0	1	1
Tamil Nadu	0	0	0	0
Tripura	0	1	0	1
Uttar Pradesh	311	231	264	188
Uttarakhand	16	12	11	14
West Bengal	119	201	154	115
TOTAL:	2711	2375	2315	1504